

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-1033
ANSWERED ON – 29.07.2025

CHANGE IN GST SLABS

1033. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of Finance be pleased to state:

- (a) whether Government has any proposal to overhaul the GST slabs in the coming days;
- (b) if so, the details thereof;
- (c) whether Government has consulted with all stakeholders in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) GST rates are prescribed on the recommendations of GST Council, which is a constitutional body comprising members from States/UTs and Centre. In its 45th meeting of the GST Council held on 17th September, 2021, the Council constituted a Group of Ministers (GoM) on GST Rate Rationalisation. One of the terms of reference for the GoM was review of the current rate slab structure of GST, including special rates, and recommend rationalization measures, including merger of tax rate slabs, required for a simpler rate structure in GST.

(b) to (e) Does not arise in view of reply to (a) above.
